Name of the Corporate Debtor: BCC Infrastructure Private Limited; Date of Commencement of CIRP: 17-01-2024; List of Creditors as on: 16-03-2024; Name of IP: Mr. Harish Taneja; Process Number: 1; Last 5 digitof registration number: 10229

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	1	8647830605	1	8647830605	92.90	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	186	365034631	167	211778499	2.27	0	0	140989863	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)	1	384000	0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	29	6524811	26	6341210	0.07	0	0	183601	Annexure 6
7	Operational creditors (Government Dues)					0.00				NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	382	627375369	348	443120878	4.76	0	0	209871217	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	1380351572	0		0.00			1380351573	Annexure 9
Total		600	11027500988	542	9309071192	100.00	0	0	1731396254	